

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1694(KB)2019  
IA(I.B.C)/1039(KB)2024,  
IA(I.B.C)/1221(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>AIRCOM TRAVELS PRIVATE LIMITED VS MOHAN MOTORS DISTRIBUTORS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Abhishek Sikdar Advocate ] for the Liquidator

Mr. A. Banerjee, Adv. ] for Respondents

Mr. A. Singh, Adv.

Mr. R. K. Singh, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Reply Affidavit, if any, be filed within a period of two weeks.
3. List this matter **on 29.08.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**